

DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 1241 on the 19th November, 1968 regarding the inspection of books of Accounts of Company Law Board and state:—

(a) whether the Regional Directors have taken action on the various companies;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) and (b). A list of 53 companies which have been order for inspection during the period August-October, 1968 were placed on the Table of the House. Of these 47 inspections have since been completed and the reports of 39 companies have since been examined. In the case of 18 companies the irregularities observed have been regularised or have been satisfactorily explained. The Regional Directors have been asked to initiate suitable action wherever necessary, in the case of 21 companies.

(c) Does not arise.

#### Over-crowding in Trains

\*1096. SHRI SHRI CHAND GOYAL: Will the Minister of RAILWAYS be pleased to state:

(a) the steps taken by Government during the current year to reduce the over-crowding in trains; and

(b) the result thereof?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) In order to relieve over-crowding additional trains are introduced, existing trains extended and the loads of trains are augmented. During the year 1968-69, 29 new trains have been introduced and the runs of 24 trains extended amounting, to an addition of 5614 train kilometres per day. In addition, 57 suburban trains have been introduced/extended during this year giving an additional 179 train kilometres per day. Besides, the loads

of 137 trains have been augmented as a regular measure.

In the current time table also which came into force from 1-4-69, a total of 47 trains including suburban services have been introduced/extended involving an additional daily trains kilometrage of 2497.

(b) The above measures have provided additional accommodation to the passengers but over-crowding on certain Sections and trains continues.

#### Ticketless Travel

\*1097. SHRI M.L. SONDHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that among the ticketless travellers on the Northern Railway are some former Members of Legislatures, teachers and even some Magistrates also; and

(b) if so, the steps taken by Government to stop this practice?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) During the past twelve months only one case of an ex-Member of a State Legislative Council has been identified among ticketless travellers on the Northern Railway but no case of a teacher or Magistrate has been identified.

(b) The measures of intensive check on ticketless travel which have of late been adopted on the railways are applied irrespective of the profession or status of the ticketless traveller.

#### कुछ उद्योग समूहों की पूंजी में वृद्धि

\*1098. श्री भारत सिंह चौहान : क्या औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) बिरला उद्योग समूह, शार्टिन बर्न, कमानीज, लारसन एण्ड टर्बा, मफतलाल, साहू जैन, बर्ड हेलगर्स और जे० के० सिघानिया नामक आठ प्रमुख औद्योगिक प्रतिष्ठानों में विनियोजित पूंजी में 1957 के बाद कितनी-कितनी और कितने-कितने प्रतिशत पूंजी की वृद्धि हुई है;